Phul Jha

Secretary-in-Charge Bihar Legislative Assembly, Patna



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Letter No.-L.O.B.- 09/2013- 42.59/L.A. 03.06.13

Dear Shri.....

I take this opportunity to apprise you briefly about the 8th Session of the 15th Bihar Legislative Assembly which commenced on 18th February, 2013 and was adjourned sine-die on 04th April, 2013. The House held 28 sittings.

Opening Address by Hon'ble Speaker

The session commenced with the address by Hon'ble Speaker. Hon'ble Speaker welcome the members and apprise them about the business to be transacted during the session. Hon'ble Speaker made reference about the Delhi gang rape incident which caused countrywide anguish and pain. He condemned the incident on behalf of the House.

He also apprised the House about the postponement of the conference of Presiding officers and secretaries of Legislative Bodies in India at Patna from 17 to 21 January, 2013, Bihar Legislative Assembly secretariat had made all the arrangements for the said conference with the help of Bihar Govt. but due to the postponement of the said conference the our precious time and endeavor had gone in vain.

Hon'ble Speaker concluded his address with the hope & faith for positive co-operation of the members in conducting the House.

Governor's Address

This session being the first session of the year 2013, H.E. the Governor of Bihar, Shri Devanand Konwar addressed the joint session of both Houses of Bihar Legislature on 18th February, 2013 in pursuance of Art. 174 of the Constitution of India. Sri Manjit Kumar Singh, MLA proposed the Motion of Thanks on the Governor's Address which was seconded by Smt. (Dr.) Usha Vidyarthi, MLA. The House discussed the Motion of thanks for two days on 19.02.2013 and 20.02.2013 which was passed by voice vote.

Assent to Bills

A statement concerning the assent of HE the Governor of Bihar to Eight (8) Bills passed during the Seventh session was stated by the Assembly Secretary-in-charge.

Financial Business

On 21st February, 2013, Shri Sushil Kumar Modi, Finance Minister, presented the Budget for the year 2013-14 before the House.

The general discussion on Budget was held on 22nd February and 25th February, 2013. Demands for grants for the financial year 2013-14 were discussed for 17 days. All the Cut Motions received were rejected and all demands for grants were passed by voice vote. Rest of demands for grants was passed by Guillotine and concerned Appropriation Bill was passed on 21st March, 2013.

The 3rd supplementary demands for grants for the year 2012-13 were presented before the House on 15th March, 2013. Discussion and voting on the supplementary demands for grants was held on 19th March, 2013 and passed by voice vote and the concerned Appropriation Bill was passed the same day.

(21)



Papers Laid on the Table

During the Session, the following Reports, Rules & Notifications were laid on the table of the House by the concerned Minister-in-charge:-

- (i) The Report on Economic Survey of the year 2012-13.
- (ii) The Annual Report of Bihar State Electricity Board, Patna U/s- 61(3) of the Electricity Supply Act, 1948 for the year 2010-11.
- (iii) Notification No.-S.O.-217 dated 27.11.2012 under the provision of Section-18 (2) of the Bihar Tax on Professions, Trades, Callings and Employments Act, 2011.
- (iv) Notification No.-S.O.-119 dated 13.02.2013 under the provision of Section-93 (3) of the Bihar Value Added Tax Act, 2005.
- (v) Notification No.-S.O.-215 dated 27.11.2012 under the provision of Section-9(4) of the Bihar Tax on Entry of Goods in Local Area for Consumption, Use on Sale Act, 1993.
- (vi) The Annual Report of Bihar Lokayukt U/S-54 (2) of the Bihar Lokayukt Act, 2011 for the year 2009-2010 and 2010-2011.
- (vii) The Audit Report of Bihar State Financial Corporation for the Year 2010-11 U/S-38 (2) of Bihar State Financial Corporation Act 1951.
- (viii) The Annual Report of State Information Commission for the year 2011-12 U/S-25 (4) of Right to Information Act 2005.
- (ix) The Audit Report of the CAG, Finance Account (Part-I & II) & Appropriation Account for the year 2011-12 of Bihar Govt.
- (x) The Report (State Finance) of the Comptroller and Auditor General of India for the year ended on 31st March, 2012.

Legislative Business

During the session, following Bills were introduced, considered and passed by the House:-

- (1) The Bihar Appropriation Bill, 2013
- (2) The Bihar Finance Bill, 2013
- (3) The Bihar Appropriation (No.-2) Bill, 2013
- (4) The Bihar Combined Entrance Competition Test (Amendment) Bill, 2013
- (5) The Indian Stamp (Bihar Amendment) Bill, 2013
- (6) The Bihar Hindu Religious Trust (Amendment) Bill, 2013
- The Bihar Sports (Registration, Recognition And Regulation of Sports Associations) Bill, 2013
- (8) The Bihar State University (Amendment) Bill, 2013
- (9) The Patna University (Amendment) Bill, 2013
- (10) The Aryabhatta Knowledge University (Amendment) Bill, 2013
- (11) The Bihar Self- Supporting Co-operative Committee (Amendment) Bill, 2013
- (12) The Co-Operative Societies (Amendment) Bill, 2013
- (13) The Private University Bill, 2013

Petitions

During the session 374 petitions were received out of which 256 were accepted and presented in the House. Out of 256 petitions 118 were rejected.

Nivedan

In this session 841 Nivedans were received out of which 632 were admitted and sent to the concerned department for reply and rest 209 were rejected.

Questions

During the session, altogether 6160 notices of questions were received, out of which 4506 were admitted. Out of said admitted questions, 52 were short notice questions, 3740 were starred questions and 714 were unstarred questions. 403 questions were answered on the floor of the House. Answers to 1146 questions were placed on the table of the House. Answer of 170 questions were



enclosed with the printed questions, 93 questions were not asked due to the absence of the member concerned and 2694 questions were not asked due to paucity of time.

Calling Attention Motions

495 notices for Calling Attention Motions were received out of which 52 were accepted for oral replies and 389 notices were sent to the concerned departments for written replies. Out of 495 notices 54 notices were rejected.

Zero Hour

Several issues of Public Interest were raised by the Members in the House during Zero Hour.

Private Member Resolutions

During the session, 304 notices of Private Member Resolutions were received out of which 297 were accepted and 07 were rejected. Out of accepted notices, 252 were withdrawn and 25 were accepted in the House, 18 were not taken due to the absence of member concerned in the House and 02 were rejected by the House.

Obituary Reference

During this session the House mourned the death of the following dignitaries :-

- (1) Late Ramashraya Prasad Singh
- (2) Late Badshah Prasad Azad
- (3) Late Ramchandra Prasad
- (4) Late Uma Shankar Singh
- (5) Late Madhu Singh
- (6) Late Krishna Kumar Chaudhary
- (7) Late Kameshwar Purve
- (8) Late Ram Sevak Thakur
- (9) Late Virendra Prasad
- (10) Late Radha Mohan Rai
- (11) Late Prof. Vinoda Nand Singh

Valedictory Speech

On 04th April, 2013 at the conclusion of the Business of the Session, the Hon'ble Chairperson made a Valedictory Speech before adjourning the House sine-die. In his speech, he offered his gratitude to the members of both the Treasury and Opposition Benches for their kind co-operation in conducting the Business of the House smoothly. He also thanked all other concerned including officers & staff of the Assembly Secretariat, Officers of different departments, Police personnel, News Agencies, Representatives of local Newspapers, Doordarshan and AIR for their co-operation during the session.

Prorogation

The 8th session of the 15th Bihar Legislative Assembly was prorogued w.e.f. 04th April, 2013 vide Notification No.- P.A.-1/V.M.(Session)-01-01/2013-470, Patna, dated 16th April, 2013.

Yours Sincerely.

With warm regards

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,	(Phul Jha) Secretary-in-charge, Bihar Legislative Assembly, Patna.
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